

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 5th May, 2020

No.HC.VII-138/2019/1921/A. The following newly appointed Officers in Grade-III of the Assam Judicial Service, who are presently undergoing Field Training with effect from 10.02.2020 to 08.05.2020 are informed that after conclusion of their Field Training on 08.05.2020, they are directed to attend online training through Video Conference from their respective residences with effect from 11.05.2020, till further orders.

Sl. No.	Name of the Officers	Designation
1.	Smti Jyoshlobi Dutta	Judicial Magistrate, 1 st Class, Sivasgar
2.	Smti Tahmina Laskar	Judicial Magistrate, 1 st Class, Silchar
3.	Shri Vishek Bhuyan	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
4.	Shri Sahidulla Ahmed	Judicial Magistrate, 1 st Class, Dima Hasao, Hafong
5.	Smti Mayurakshi Roy Medhi	Munsiff No.2, Nalbari
6.	Smti Jaya Sharma	Munsiff No.2, Dhemaji
7.	Dr. Geetanjali Debi	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
8.	Shri Dipjyoti Hazarika	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
9.	Smti Priyanka Purkayastha	Judicial Magistrate, 1 st Class, Udalguri
10.	Smti Mridusmita Sarkar	Judicial Magistrate, 1 st Class, Karimganj
11.	Shri Avinob Bezbarua	Judicial Magistrate, 1 st Class, Tinsukia
12.	Shri Rupam Saikia	Munsiff No.2, Karbi Anglong, Diphu
13.	Smti Tulika Deka	Munsiff No.2, Golaghat
14.	Shri Rishi Jain	Munsiff No.1, Dima Hasao, Haflong
15.	Shri Priyungchu Bordoloi	Munsiff No.2, Dima Hasao, Haflong
16.	Shri Muzakkir Ahmed	Munsiff -cum-Judicial Magistrate, 1 st Class, Jonai
17.	Smti Pragyashree Chetia	Judicial Magistrate, 1 st Class, Baksa, Mushalpur
18.	Shri Samrat Jyoti Bora	Judicial Magistrate, 1 st Class, Chirang, Kajalgaon
19.	Shri Rajib Kumar Kashyap	Judicial Magistrate, 1 st Class, Baksa, Mushalpur
20.	Smti Sharmina Khatun Barbhuiya	Munsiff, Cachar, Silchar
21.	Smti Darshana Nath	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
22.	Smti Dimpee Talukdar	Judicial Magistrate, 1 st Class, Goalpara
23.	Shri Rinku Boro	Judicial Magistrate, 1 st Class, Dibrugarh
24.	Shri Upam Kalita	Judicial Magistrate, 1 st Class, Barpeta

By Order,
Sd/- R.A. Tapadar,
REGISTRAR (JUDICIAL)
Contd.....

Memo No.HC.VII-138/2019/1922-1935/A.

Dated 05.05.2020

Copy forwarded for information and necessary action to:-

1. The L.R. and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Maidamgaon, Guwahati for information and necessary action.
(The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA & DA as admissible under the Rules.
3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance)/ (Administration), Gauhati High Court, Guwahati.
5. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District and Sessions Judge, Kamrup (M), Guwahati/ Sivasagar/Cachar, Silchar/ Sonitpur, Tezpur/ Dima Hasao, Haflong/Nalbari/Dhemaji/Darrang, Mangaldoi/ Udlaguri/Karimganj/ Tinsukia/Karbi Anglong, Diphu/ Golaghat/ Baksa, Mushalpur/Chirang, Kajalgaon/ Goalpara/Dibrugarh/Barpeta/ Hailakandi/ Nagaon/ Kokrajhar/ Dhubri/ Jorhat.
He/She is requested to inform the concerned Officer(s) of his/her District accordingly.
7. The Chief Judicial Magistrate, Kamrup (M), Guwahati/ Sivasagar/Cachar, Silchar/ Sonitpur, Tezpur/ Dima Hasao, Haflong/Nalbari/Dhemaji/Darrang, Mangaldoi/ Udlaguri/Karimganj/ Tinsukia/Karbi Anglong, Diphu/ Golaghat/ Baksa, Mushalpur/Chirang, Kajalgaon/ Goalpara/Dibrugarh/Barpeta/ Hailakandi/ Nagaon/ Kokrajhar/ Dhubri/ Jorhat.
8. The Joint Registrar (PM&P)/(Judicial)/(Vigilance)/(Recruitment), Gauhati High Court, Guwahati.
9. The Research Officer, Judicial Academy, Assam.
10. All Officers concerned.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. The Administrative Officer (Judicial), Gauhati High Court, Guwahati.
- ✓ 13. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court Website.
14. The C.A. to Registrar General/ (Registrar (Judicial), Gauhati High Court, Guwahati.

(The list of Officers here-in-above is not necessarily in order of seniority.)

R. A. Tapadar
05.05.20
REGISTRAR (JUDICIAL)
GAUHATI HIGH COURT, GUWAHATI

NB
5/5/2020